



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	PIL(Suo Moto)/5/2020 FIXED	XXXX <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA SC, GHC	GA, ASSAM
2	PIL/44/2021 FIXED	JITUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA
3	<b>WITH</b> PIL/46/2021	THE MIZORAM BAR ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	MR A DASGUPTA GA, ASSAM SC, NHAI MR S CHAKRABORTY MR S CHAKRABORTY MR. B DEKA (R-1) MR. B DEKA (R-1) ASSTT.S.G.I. SC, NF RLY GA, MIZORAM
4	<b>WITH</b> WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
5	PIL(Suo Moto)/3/2022 FIXED	XXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
6	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
7	WA/376/2022 FIXED	DIBRUGARH UNIVERSITY AND 2 ORS. <b>Versus</b> LABDHA PRATIM DAS AND 2 ORS.	MR. R MAZUMDAR SC, DIB. UNIVERSITY	

8	I.A.(Civil)/2893/2022 FIXED in Cus.Ref./1/2022  <b>WITH</b> Cus.Ref./1/2022  <b>WITH</b> I.A.(Civil)/2902/2022 in Cus.Ref./1/2022  <b>WITH</b> I.A.(Civil)/2897/2022 in Cus.Ref./2/2022  <b>WITH</b> I.A.(Civil)/2950/2022 in Cus.Ref./2/2022	SMTI. NEMLUNI <b>Versus</b> THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.  THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SMTI. NEMLUNI  THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SMTI. NEMLUNI  THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SUBIR MODAK  THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SUBIR MODAK  SUBIR MODAK <b>Versus</b> THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR  MR. S C KEYAL SC, CUSTOMS  MR. S C KEYAL  MR. S C KEYAL SC, CUSTOMS  MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS  MR N DASGUPTA  MR N DASGUPTA  MR N DASGUPTA  SC, CUSTOMS
9	Cus.Ref./2/2022  <b>WITH</b> I.A.(Civil)/2918/2022 in Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SUBIR MODAK  THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> RONNIE ZOLIANGGURA  THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> RONNIE ZOLIANGGURA	MR. S C KEYAL SC, CUSTOMS  MR. S C KEYAL SC, CUSTOMS  MR. S C KEYAL	MR N DASGUPTA  MR N DASGUPTA
10	Cus.Ref./3/2022  <b>WITH</b> I.A.(Civil)/2918/2022 in Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> RONNIE ZOLIANGGURA  THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> RONNIE ZOLIANGGURA	MR. S C KEYAL SC, CUSTOMS  MR. S C KEYAL	
<b>HEARING</b>				
11	Mat.App./19/2018 WITH LCR	SRI PRABIN SAIKIA <b>Versus</b> SMTI SULAKHYANA SAIKIA BHARALI	MR. D BORAH R SARMA	MS. P BHATTACHARYA MS. R B BORA MS. M KALITA
12	Mat.App./62/2019 WITH LCR	SRI KAMAL JYOTI RAJBONGSHI <b>Versus</b> KARABI DEVI RAJBONGSHI	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MRS M D CHOWDHURY MS. R SAIKIA
13	WA/318/2019 CAVT. NO.0861/2019 WITH CAVT./859/19, 861/19	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
14	<b>WITH</b> WA/319/2019  CAVT. NO. 0859/2019	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
15	Mat.App./18/2021 WITH LCR	BHASKAR JYOTI DEKA <b>Versus</b> ARCAHNA DEKA	MR A K RAI MS G BORA	MS. D GHOSH MR. M BISWAS MS N DEKA MS H BETALA MS M DAS MR I CHAKMA MS S KAKATI

16 WA/343/2021  
WITH REVIEW PET./5/2014 (D/O),  
WP(C)/5532/2010 (D/O),  
WP(C)/4462/2015 (D/O),  
WP(C)/5394/1999 (D/O),  
CR/2891/1998 (D/O)

KHANINDRA KALITA  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR. R C SAIKIA  
MR. M KALITA  
MS. B PHOM

SC, SEC. EDU.  
MR. J HATIMURIA  
SC, BTC  
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**[ For Tuesday,3rd January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MR.JUSTICE K.R. SURANA  
WILL SIT AFTER RISING OF THIS BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Review.Pet./149/2019 WITH WP(C)/5002/2012 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING AND  
ADDITIONAL HEARING CAUSE LIST DATED  
02-01-2023 TO 03-03-2023 (RELATING TO  
DIVISION BENCH-II), ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/3218/2018 WITH LCR	MUSST. RABIYA KHATUN AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/5939/2018 WITH LCR	MAINUDDIN ANSARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR S M ABDULLAH P MR. M HOQUE MR. MD S HOQUE MS. A BORUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/7107/2018 WITH LCR	MOINUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR S HOQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WA/13/2019	DR. JAYANTA PATHAK <b>Versus</b> DR. BIPUL TALUKDAR AND 3 ORS	MR. N J GOGOI MS. P TAMULI	SC, HIGHER EDU MR. K N CHOUDHURY MR. N NATH MS. R DEKA MR. D J DAS
	<b>WITH</b> I.A.(Civil)/197/2019 <b>in</b> WA/13/2019	DR. JAYANTA PATHAK <b>Versus</b> DR. BIPUL TALUKDAR AND 3 ORS	MR. N J GOGOI MS. P TAMULI	SC, HIGHER EDU MR. N NATH
5	<b>WITH</b> WA/208/2019	DR. BIPUL TALUKDAR <b>Versus</b> DR. JAYANTA PATHAK AND 3 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	MR. S SAIKIA, (R-1) G.A. ASSAM., MR. K. GOGOI, (R-2, 3 AND 4)

6	Review.Pet./93/2019 WITH WP(C)/4151/2016 (D/O)	MISS KULSUM BEGUM @ KULSUM BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR K DAS MR. B PHUKAN MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4360/2020 WITH LCR	MD. WAHED ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR M H AHMED	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	Review.Pet./32/2022 WITH LCR, WP(C)/3115/2016 (D/O)	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3729/2021 WITH WP(C)/1713/2003(D/O) FIXED	HAREKRISHNA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, SEC. EDU.
2	Cont.Cas(C)/742/2022 FIXED	DR. REKIBUDDIN AHMED <b>Versus</b> PROF. PRATAP JYOTI HANDIQUE AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
<b>WITH</b>				
3	WP(C)/9075/2019	REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
<b>WITH</b>				
	I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. <b>Versus</b> REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
<b>WITH</b>				
4	WP(C)/8006/2022	DR. REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
5	WP(C)/7488/2022 FIXED	PRADIP KUMAR BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A K BORO MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, BTC
6	WP(C)/7614/2022 FIXED	NARAYAN THAPA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, ELEM. EDU
7	WP(C)/8199/2022 FIXED	CHAND MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S AFRIDI	SC, SEC. EDU.

**ADMISSION**

8	WP(C)/150/2014 FIXED	SMTI SABITA MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
9	WP(C)/4688/2017 FIXED	RAJUMONI BORA @ RAJU BORA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, ELEMENTARY EDUCATION
10	WP(C)/8471/2019 FIXED WITH WP(C)/7418/2005(D/O) WITH WP(C)/6403/2013(D/O)	BIRALAL DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A R SIKDAR MD. A ALI MR. S I TALUKDAR	MR. K. GOGOI, (SC,HIGHER EDUCATION DEPARTMENT (R-1 to R-3)) SC, FINANCE (R-4)
11	WP(C)/4867/2021 B/O	SAFIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM SC, AG
12	WP(C)/6884/2021 FIXED	AJAY KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
<b>WITH</b>				
13	WP(C)/6838/2021	ARUN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
14	WP(C)/586/2022 FIXED	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)
15	WP(C)/789/2022 B/O	SALEK AHMED AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>ORDERS</b>				
16	Cont.Cas(C)/462/2019 FIXED	MINA KALITA <b>Versus</b> MANIMALA BORTHAKUR, IAS AND ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	MR. K GOGOI MR. K GOGOI
17	I.A.(Civil)/2218/2021 FIXED in WP(C)/5307/2021 <b>WITH</b> WP(C)/5307/2021	BABUL HOSSAIN <b>Versus</b> REZZAQUL HUSSAIN AND 7 ORS  REZZAQUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A ALI MS. M KHATUN MS D DEORI  MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM MR. A R SIKDAR  SC, HIGHER EDU GA, ASSAM MR. M U MONDAL (r-7) MR A ALI (R7) MR. S AHMED MR. S AHMED MS. M KHATUN (R7) J DEVI (R7) MS. M. KHATUN
18	WP(C)/6246/2022 FIXED	MANAB DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	MR D KALITA (R-3,5,6) MR. D NATH (R-3,5,6) SC, EDU
19	WP(C)/7151/2022 FIXED	BIPUL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU
<b>HEARING</b>				
20	WP(C)/6414/2013 WITH LCR FIXED	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 2 ORS. <b>Versus</b> THE DIMA HASAO AUTONOMOUS COUNCIL and 8 ORS	MR.C BARUAH C.G.C.	GA, ASSAM MR.D C K HAZARIKA MS.J GOGOI MR.K GOSWAMI SC, DIMA HASAO MR.JUNM LASKAR MS.P DEVI
21	WP(C)/127/2016 FIXED	CHANDRA KANTA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.



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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING  
CAUSELIST DATED 02-01-2023 TO  
03-03-2023(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./41/2021 PART-HEARD, LCR 3 FILES, P.B.-2, FIXED	MALBER KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR. A K AZAD MS. N DAS MS S CHOUDHURY MS. A MESEN	PP, ASSAM
2	Crl.A./78/2021	CHINMOY LAHKAR <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS. M DEVI	SC, NIA
3	WA/20/2022	M/S SURAKSHA STEEL CO. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. A	DR B P TODI MR A NATH DR ANKIT TODI	SC, TAXES
4	WA/4/2022	M/S SRI KRISHNA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. E	DR B P TODI MR A NATH DR ANKIT TODI	MR B GOGOI SC, TAXES
5	Crl.A./79/2022	LAXMI DEVI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7611/2022 FIXED	BIKRAM SING ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	GA, ASSAM SC, BTC SC, P H E
<b>HEARING</b>				
2	WP(C)/867/2014 FIXED	MD. SARIFUDDIN AHMED <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR.	MR.A N CHOWDHURY MR.R M DAS MR.S KATAKEY	SC, APEX BANK
3	WP(C)/1564/2015 FIXED	HARI MOHAN DHARIKAR <b>Versus</b> DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR. D MOZUMDER MR.B K JAIN MS.P C B NAIR MS.R KALITA MR. S BISWAS MS.S DAS MR C GOGOI MS D DEVI	MR.L TALUKDARR-1 to 5 MR. K K DEY MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5) MR V K BAROOAH
4	WP(C)/73/2017	ASI OPR DADHI RAM NATH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J C NATH MR.N N UPADHYAYA MR.D BARUAH MR.R DHAR MR.S SHARMA MR.B KAKATI	GA, ASSAM
5	WP(C)/799/2017	SIRAZUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM
6	WP(C)/2702/2018	PADMESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM
7	WP(C)/4648/2018 FIXED, PERSONAL APPEARANCE	DEBOKANTA DAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
<b>WITH</b>				
8	WP(C)/1479/2018	DEBOKANTA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/8085/2022 FIXED	SHIW NATH SINGH <b>Versus</b> STATE OF ASSAM AND 7 ORS	MR. M MORE MR. P K SHARMA	GA, ASSAM
<b>ADMISSION</b>				
2	WP(C)/6551/2022 CAVT. NO.11592/022, FIXED	SMTI BULIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM MR. M S MONDAL	MR. A F N U MOLLAH MR J ABEDIN (R8, R9, R12, R14) SC, P AND R.D. GA, ASSAM MR H DAS (r-4,16,17) MR. K I MAZUMDER (R8, R9, R12, R14) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3273/2022 <b>in</b> WP(C)/6551/2022	SMTI BULIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM	MR. A F N U MOLLAH SC, P AND R.D.
3	WP(C)/7597/2022 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. K GOGOI (C.G.C.) DY.S.G.I. SC, I R C T C
	<b>WITH</b> I.A.(Civil)/3626/2022 <b>in</b> WP(C)/7597/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. <b>Versus</b> M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND 4 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.

4	<b>WITH</b> WP(C)/7138/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. B DEKA (R-1,2,5) DY.S.G.I. SC, SC, IRCTC
	<b>WITH</b> I.A.(Civil)/3670/2022 <b>in</b> WP(C)/7138/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. <b>Versus</b> M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 6 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
5	<b>WITH</b> WP(C)/7624/2022	M/S KRISHNA ENTERPRISES AND ANR. <b>Versus</b> THE UNION OF INDIA AND ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R4, R5) MRS. R DEVI MS. N K DEVI (R4, R5) MR. N ANIX SINGH (R4, R5) DY.S.G.I. SC, SC, IRCTC
	<b>WITH</b> I.A.(Civil)/3624/2022 <b>in</b> WP(C)/7624/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. <b>Versus</b> M/S KRISHNA ENTERPRISES AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.
<b>ORDERS</b>				
6	Cont.Cas(C)/20/2021 FIXED	BISWANATH RABI DAS <b>Versus</b> GURDEEP SINGH PANESAR AND ANR.	MR. M KHAN	MRS. D DAS BARMAN MS. P CHUTIA
<b>HEARING</b>				
7	WP(C)/2797/2014	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
8	<b>WITH</b> WP(C)/2845/2017	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
9	WP(C)/4332/2019 FIXED	MADHU RAM DAS AND 15 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL,SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023

7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA) AND SPECIAL LIST(SAO AND FAO)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/3846/2022	ABDUR RASHID SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R K PRADHAN MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM SC, FOREST
<b>ORDERS</b>				
2	I.A.(Civil)/2531/2019 FIXED in MFA/6286/2019	UNION OF INDIA <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD.,	MR. B SARMAH	MR. K P MAHESWARI MR. K GOGOI MS. M SHARMA MS. N HUSSAIN
	<b>WITH</b> MFA/6286/2019 (Filing Number)	UNION OF INDIA <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD		
3	I.A.(Civil)/3598/2022 FIXED in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
	<b>WITH</b> RFA/137/2017 CAVT. NO. 1320/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MR. R DHAR MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4269/2017 in RFA/137/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4027/2018 in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY

	<b>WITH</b> I.A.(Civil)/4089/2018 <b>in</b> RFA/137/2017	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
4	I.A.(Civil)/3835/2022 B/O <b>in</b> RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK <b>Versus</b> ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
	<b>WITH</b> RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK <b>Versus</b> ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
	<b>WITH</b> I.A.(Civil)/3317/2022 <b>in</b> RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK <b>Versus</b> ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
<b>HEARING</b>				
5	RSA/120/2009 WITH LCR	MANORANJAN DAS and ORS <b>Versus</b> PRANJIT BHUYAN,	MS.T GOSWAMI MR.B K GOSWAMI	MR.K DAS MR S KHOUND
6	RSA/199/2012 WITH LCR, FIXED	NAVAJIT PATHAK <b>Versus</b> NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS	MR.P CHETIA MR S KHOUND MR. P NEOG MR.K DAS MS. N BORAH
7	RFA/18/2016 WITH LCR	UNION OF INDIA and 7 ORS, <b>Versus</b> INAMUL RASHID HAZARIKA	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR.A SAHAD MR. U C RABHA MR.D HALOI MR.S A HUSSAIN
	<b>WITH</b> I.A./171/2016 <b>in</b> RFA/18/2016	UNION OF INDIA and 7 ORS, <b>Versus</b> INAMUL RASHID HAZARIKA	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR.A SAHAD MR.D HALOI
	<b>WITH</b> I.A.(Civil)/2148/2016 <b>in</b> RFA/18/2016	INAMUL RASHID HAZARIKA <b>Versus</b> UNION OF INDIA and 7 ORS,	MR.B C DAS MR.A SAHAD MR.D HALOI MR.S A HUSSAIN	MS.S D SAIKIA MR.R SARMA MR.K D SINGH SC, RAILWAY
8	RSA/346/2017 WITH LCR	ON THE DEATH OF CHATRAPATI SINGH HIS LEGAL HEIRS <b>Versus</b> SRI MOHAN HIRA @ DASA and 2 ORS	MR.S DUTTA	
9	<b>WITH</b> CRP/197/2018	ON THE DEATH OF CHHATRAPATI SINGH, HIS LEGAL HEIRS <b>Versus</b> MOHAN HIRA AND 2 ORS	MR. S DUTTA MS I DAS	

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023

9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.66-127), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/6944/2018 FIXED	PRAGJYOTISHNAGAR DEVELOPMENT COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	MR. B D KONWAR SR. ADV. (R5) MR. R KALITA (R5) MR. R SALOI (R5) MS. M K BROWN (R5) SC, GMC SC, EXCISE DEPTT.
2	WP(C)/1138/2021 FIXED	MD. KHALIL ALI AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PHUKAN	GA, ASSAM MR. S (R-2) MR. K K PARASAR MR A K BORO (R-2) MR D S DEKA (r-2) ASSTT.S.G.I.
3	WP(C)/6152/2021 FIXED	SUMANTA GOSWAMI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. A H LASKAR MRS S GOSWAMI MR. R GUPTA	MR. K GOGOI (R NO. 2,3) MR. B J TALUKDAR (SC, REVENUE-R NO.1)
4	WP(C)/7057/2021 FIXED	M/S AVIJANTRIK INFRATECH PVT LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
5	WP(C)/1997/2022 FIXED	HOSEN ALI AND 138 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE SC, FINANCE
6	WP(C)/4823/2022 FIXED	BABU RAM BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	MR M BASUMATARI (r-6) SC, BTC
7	WP(C)/5263/2022 FIXED	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT

**ORDERS**

8	Review.Pet./177/2022 in WP(C)/8386/2019 (D/O), WP(C)/6453/2019 (D/O), FIXED	BABUL ROY <b>Versus</b> T.N. MANNEN AND 12 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, NHIDC SC, KARBI ANGLONG
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**HEARING**

9	WP(C)/5686/2013 in WP(C)/4393/2013 (D/O), FIXED	SMTI PRITI BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R J BORDOLOI MR.P K TALUKDAR MR.R DE	GA, ASSAM MRS.V L SINGH MR. R BORPUJARI MR.D DAS MR S KHOUND MR.U B SARMAR-5 MR.G MISHRA(R-5) SC, REVENUE
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10	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
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11	WP(C)/393/2016 FIXED	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. P DEKA MR. A CHETIA MD. ASLAM	GA, ASSAM
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**WITH**

12	WP(C)/388/2016	GOPAL KRISHNA TEA COMPANY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM
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13	I.A.(Civil)/1752/2017 in WP(C)/3004/2015	SMT. SHAKUNTALA AGARWAL and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.P D NAIR MRSN AGARWAL MRG AGARWAL	GA, ASSAM SC, GMC SC, G M D A
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**WITH**

WP(C)/3004/2015	SMT. SHAKUNTALA AGARWAL and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.P D NAIR MRSN AGARWAL MRG AGARWAL	GA, ASSAM SC, GMC SC, G M D A
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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./3686/2022	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR K TALUKDAR MR. S D ROY MS K DEKA	PP, ASSAM
<b><u>MOTION</u></b>				
2	Crl.Pet./1280/2022 FIXED	MIHIR BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR S YESMIN	PP, ASSAM
3	AB/3816/2022 FIXED	NUR UDDIN SK <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR B ISLAM	PP, ASSAM
4	AB/3825/2022	DIGANTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MR B SHARMA MR. N BHARADWAJ MS B DEORI	PP, ASSAM
5	AB/3849/2022	ARUP DAS @ ARUP KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
6	Bail Appln./234/2022 WITH OFFICE NOTE, LCR FILES, FIXED	MINOM PHONGLOSA @ GAZAW DIMASHA <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
7	Bail Appln./3100/2022 WITH LCR, FIXED	NIZAM UDDIN @ NIAZ UDDIN @ NIZ <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
8	Bail Appln./3156/2022 FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
9	Bail Appln./3312/2022 FIXED	SWAPAN KR. KUNDU <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM

10	Bail Appln./3394/2022 FIXED	MD. KHADIMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
11	Bail Appln./3460/2022 FIXED	FAIJNUR RAHMAN @ FAZILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
12	Bail Appln./3680/2022	MD. SAMINUR ISLAM @ RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
13	Bail Appln./3461/2022 FIXED	AKHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
14	Bail Appln./3473/2022 FIXED	ABDUL HANIF MIYA <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
15	Bail Appln./3477/2022 FIXED	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
16	Bail Appln./3485/2022 FIXED	ANU BORAH <b>Versus</b> THE STATE OF ASSAM	MR H K SARMA MS K BHATTACHARYYA MR. PRAN BORA	PP, ASSAM
17	Bail Appln./3493/2022 FIXED	SHAHIL ISLAM@SAHIL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
18	Bail Appln./3530/2022 FIXED	NANDAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
19	Bail Appln./3534/2022 FIXED	MD MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
20	Bail Appln./3582/2022 FIXED	CHOW SUMANA MAN CHE KHUN <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
21	Bail Appln./3630/2022 FIXED	MD MOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
22	Bail Appln./3632/2022 FIXED	HASMAT ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
<b>BAIL HEARING</b>				
23	AB/2781/2022 FIXED	LALCHAN ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
24	AB/2808/2022 FIXED	SANTOSH ROY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
25	AB/2823/2022 FIXED.	RAJIB AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
26	AB/3132/2022 FIXED	MD. SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
27	AB/3177/2022 WITH CASE DIARY, FIXED	SIRAJUL ISLAM @ SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
28	AB/3426/2022 FIXED	SHARPAT ALI @ SARFAT ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
29	AB/3484/2022 FIXED	K MONI MOHAN SINGHA @ MONI MOHAN SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. B SAHARIA MS. J GHOSH PP, ASSAM

30	AB/3555/2022 FIXED	MONOWAR HOSSEN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
31	AB/3582/2022 FIXED	AHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
32	AB/3627/2022 FIXED	HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
33	AB/3642/2022 FIXED	NARENDRA BORAH <b>Versus</b> THE STATE OF ASSAM .	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
34	AB/3666/2022 FIXED	YAKUB ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
35	AB/3685/2022 FIXED	ROHEL AHMED <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHOUDHURY MS. S SULTANA	PP, ASSAM
36	AB/3700/2022 FIXED	JOHOR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
37	AB/3738/2022 FIXED	TULON DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
<b>WITH</b>				
38	Bail Appln./3580/2022	DEBO KRISHNA DUTTA @ DEBO KRISHNA NATH DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM
39	AB/3811/2022 FIXED	RAMEN BORO @ RAMEN MODAHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR S H SIKDAR MR M HOQUE S YESMIN MS S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./3677/2022	RAVI KANT THAKUR <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
2	Bail Appln./3683/2022	PRADIP SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
3	Bail Appln./3688/2022	SULTAN MAMOOD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S MUKTAR	PP, ASSAM
<b><u>MOTION</u></b>				
4	AB/3813/2022	GAJIBAR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
5	AB/3848/2022	BHABESH SARMA <b>Versus</b> STATE OF ASSAM	MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	AB/3852/2022	MUNNA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MR. N NATH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
7	Bail Appln./2205/2022 WITH LCR, FIXED	SAJAN AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
8	Bail Appln./2455/2022 WITH LCR, FIXED	MUKTADUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
9	Bail Appln./2461/2022 WITH OFFICE NOTE. WITH LCR, FIXED	RATAN DAS @ RATAN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
10	Bail Appln./2787/2022 FIXED	GAUTAM BISWAS <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM

11	Bail Appln./2812/2022 WITH LCR, FIXED	KAMAL MALAKAR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
	<b>WITH</b>			
12	Bail Appln./2873/2022	SURAJ DAS <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
13	Bail Appln./3087/2022 WITH OFFICE NOTE, LCR FILE, FIXED	MD. ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
14	Bail Appln./3265/2022 FIXED	SUJIT DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	PP, ASSAM
15	Bail Appln./3355/2022 FIXED	MD. SARFORAS ANSARY <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
16	Bail Appln./3367/2022 WITH LCR, FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
17	Bail Appln./3372/2022 WITH LCR, FIXED	MD. NUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN	PP, ASSAM
18	Bail Appln./3388/2022 WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
19	Bail Appln./3409/2022 WITH OFFICE NOTE, FIXED	SURAJ SEN @ CHOTU <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
20	Bail Appln./3412/2022 FIXED	REJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA MR. A ROB	PP, ASSAM
21	Bail Appln./3463/2022 FIXED	BISHAL GOWALA <b>Versus</b> THE STATE OF ASSAM	G UDDIN MD SHAHID MR A K AZAD	PP, ASSAM
22	Bail Appln./3470/2022 WITH LCR AND CASE DIARY, FIXED	INNAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MR R A AHMED MR R A AHMED MR M AHMED	PP, ASSAM
23	Bail Appln./3472/2022 FIXED	BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BASFORE MS. P ADHIKARI MR B SARKAR	PP, ASSAM
24	Bail Appln./3476/2022 FIXED	KHAGESWAR BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
25	Bail Appln./3498/2022 FIXED	SAYAN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
26	Bail Appln./3509/2022 FIXED	MANTU BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR B S CHOWDHURY	PP, ASSAM
27	Bail Appln./3523/2022 FIXED	MD. ACHER ALI <b>Versus</b> THE STATE OF ASSAM	J RABHA MR J A KAZI	PP, ASSAM
28	Bail Appln./3524/2022 FIXED	ABBAS ALI <b>Versus</b> THE STATE OF ASSAM	J RABHA MR J A KAZI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
29	AB/1861/2022	ABDULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM

30	AB/1959/2022	SAIF UDDIN TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
31	AB/2230/2022	ROSIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
32	AB/2232/2022 WITH LCR AND CASE DIARY, FIXED	MAJEDUR RAHMAN KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
33	AB/2434/2022	SHEIKH ABDULLH WAHEDI @ SEIKH ABDULLA WAHIDI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
34	AB/2854/2022	MD. FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	AB/2890/2022 FIXED	RAHIM BADSHA <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
36	AB/2904/2022	RANJAN KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
37	AB/2906/2022 FIXED	NAZMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	M ALAMGEER (FOR INFORMANT) MR. A H M R CHOUDHURY (FOR INFORMANT) PP, ASSAM
38	AB/2915/2022	ISUKA YEPHOMI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
39	AB/2945/2022	PRASHANTA SAHU @ PRASANT SAHOO <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR U DEKA MS. M HANDIQUÉ	PP, ASSAM
40	AB/2987/2022	ZIAUL ISLAM @ ZIARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	MR. N HAQUE MR. A K AZAD MR M HUSSAIN PP, ASSAM
41	AB/3063/2022	ATOWAR DEWAN @ SAYED ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
42	AB/3087/2022	MOSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	MS. M R DOLAI PP, ASSAM
43	AB/3217/2022 FIXED	ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MR. C. SHIL MS. R BHATTACHARYYA	PP, ASSAM
44	AB/3360/2022 FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
45	AB/3590/2022 FIXED	PALLAB SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR. P C R DAS	PP, ASSAM
46	AB/3618/2022 FIXED	ABUBAKAR SIDDIK MIAH <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
47	AB/3629/2022 FIXED	AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
48	AB/3647/2022 FIXED	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM

**ORDERS**

49 I.A.(CrI.)/631/2022  
AB 1918/2022(D/O), FIXED  
in AB/1918/2022

RUHUL AMIN  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR K K MAHANTA (Sr.  
Advocate)  
MR. K SINGHA  
MR. K M MAHANTA  
M R Sharma

MR. A M BORA (R2)  
MR. D K BAIDYA (R2)  
MS. C CHOUDHURY (R2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2683/2021 PART-HEARD, FIXED	HCC-CPL (JV) <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
2	WP(C)/6774/2022 CAVT. NO.11882/022, B/O	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) SC, REVENUE
<b>ORDERS</b>				
3	WP(C)/2755/2020 B/O	ABDUR RASHID <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A GANGULY, SC, PNB MR. K K PARASAR ASSTT.S.G.I.
<b>HEARING</b>				
4	WP(C)/6105/2015	DR. MISS JOGMAYA SAIKIA <b>Versus</b> UNION OF INDIA and 5 ORS,	MR.S BANIK	C.G.C. MR.S P CHOUDHURY MS.R DEVI ASSTT.S.G.I. SC, NIT GA, NAGALAND

5	WP(C)/7428/2017	DEPRIVED O.N.G.C. CONTRACTUAL WORKERS UNION <b>Versus</b> OIL and NATURAL GAS CORPN. LTD. and 3 ORS.	MR. T U LASKAR MR.N DHAR MRK UDDIN MS.U BARUAH	MR G N SAHEWALLA (R1- R3) MS. N K DEVI (R1-R3) MR. N ANIX SINGH (R1-R3) MR H K SARMA (R-1,2,3) MS T J SAHEWALLA (R- 1,2,3) SC, ONGC MR. M SAHEWALLA (R1- R3)
6	WP(C)/3272/2018	NIRAB CHANDRA ADHIKARY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR F KHAN MS. S ZANGMU	MR. K GOGOI (SC, HIGHER EDU) MR. D GOGOI (R6) MR. R BORPUJARI (SC, Finance) MR. S S ROY (R1-3) MR. D NATH (R2 & 6) ASSTT.S.G.I.
7	WP(C)/2875/2019	ARUP DAS SARANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, BTC SC, REVENUE SC, DLR

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,3rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Rev.P./121/2021 WITH LCR 1 FILE, FIXED	JOSHIM UDDIN SK <b>Versus</b> SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ
2	Crl.Rev.P./572/2022 FIXED	MURSHID BEGUM <b>Versus</b> THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
<b>ORDERS</b>				
3	Crl.Rev.P./564/2022 FIXED	LAKHYAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS		PP, ASSAM
4	I.A.(Crl.)/829/2022 FIXED. in Crl.Rev.P./10591/2022 <b>WITH</b> Crl.Rev.P./10591/2022 (Filing Number)	RATUL CH. BHUYAN <b>Versus</b> NILAKSHI DAS AND ANR  RATUL CH BHUYAN <b>Versus</b> NILAKSHI DAS AND ANR E	MR M RAHMAN MS A HUSSAIN S AHMED  S AHMED	PP, ASSAM
5	Crl.Pet./1027/2022 FIXED	JONALI KALITA @ JUNALI KALITA PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
6	Crl.Pet./1160/2022 WITH LCR 1 FILE, FIXED	ROMEN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	PP, ASSAM
<b>HEARING</b>				
7	MACApp./255/2016 P/H, WITH LCR	SHRIRAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> MUST SUFIA KHATUN and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.M DUTTA(R- 1&3) MS.M BARMAN(R- 1&3) MS.D GHOSH(R- 1&3) MR.M ISLAMR- 1and3

8	Crl.Rev.P./60/2016 WITH LCR 3 FILES	PUTUL HAZARIKA <b>Versus</b> SMT. JAMUNA THAKURIA and ANR.	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.S K GOSWAMI(R-1) MR.A ACHARYA R-1 MR.B K GOSWAMI(R-1) PP, ASSAM
9	Crl.Pet./143/2021 WITH LCR 3 FILES	MOIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. JUNM LASKAR MS. A AHMED	MD F H LASKAR (R-2) PP, ASSAM
10	Crl.Rev.P./33/2022 WITH LCR 1 FILE, B/O	RAMAI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR D K BORDOLOI MISS A CHETIA MS. J BAISHYA MR. M R SODIAL MR S AHMED MS F BEGUM	MR. S NATH MR. N G KUNDU MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) PP, ASSAM
11	Crl.Rev.P./234/2022 WITH LCR 2 FILES, FIXED	FAZAR UDDIN AHMED @ FAJAR UDDIN AHMED <b>Versus</b> FORIDA KHATUN @ FARIDA KHATUN	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR Z HUSSAIN
12	Crl.Rev.P./295/2022 WITH LCR 3 FILES, FIXED	KESHAB CH BORA <b>Versus</b> SARAT CH KAKOTI AND ANR	MR. M A LASKAR MR M RAHMAN MS A HUSSAIN S AHMED	MR J H SAIKIA (r-1) PP, ASSAM (R2)

**STAY MATTERS**

13	Crl.Pet./555/2013 WITH LCR 1 FILE	AMOD KR. SINGH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S CHAKRABORTY MR.D HAZARIKA MR.L P SHARMA	PP, ASSAM
14	Crl.Rev.P./333/2014 WITH LCR 4 FILES	KERKON BORA and ANR. <b>Versus</b> THE STATE OF ASSAM	MRJ PAYENG MR.J M GOGOI MR.D HAZARIKA	PP, ASSAM
15	Crl.Rev.P./185/2015 WITH LCR 5 FILES	KSHITISH CH. KARMAKAR <b>Versus</b> DR. ZAHIDUL HUSSAIN and ANR.	MR.R ALI MS.S K HAZARIKA	MR.H R A CHOUDHURYR-1 MR.R A CHOUDHURY(R-1) MR.A ALAM(R-1) PP, ASSAM
16	Crl.Pet./269/2020 WITH LCR 1 FILE	MUKTI DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR R CHAKRAVORTY MS. M DEV MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/629/2022 <b>in</b> Crl.Pet./269/2020	MUKTI DAIMARI <b>Versus</b> THE STATE OF ASSAM	MS. M DEV S RABHA	PP, ASSAM
17	Crl.Pet./559/2022 WITH LCR 2 FILES	PRABIN BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
18	Crl.Pet./771/2022 WITH LCR 1 FILE	RANJIT GOSWAMI <b>Versus</b> SMT. MONIKA DEVI	MR. S C BISWAS MR. P S BISWAS MR. A K DAS MS. R DEVI	MS. S KANUNGOE MS. R CHAKRAVARTY MS. R CHAKRAVARTY

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023



10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,3rd January 2023 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CEL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./3684/2022	BASU KALITA <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
2	Bail Appln./3685/2022	ANIL BORO <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR J P CHAUHAN	PP, ASSAM
3	Bail Appln./3687/2022	SAFIULLA ISLAM @ SOFIULLAH ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
<b><u>MOTION</u></b>				
4	AB/3831/2022	DR HABIB SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR. M K SHARMA MS. K BORUAH	PP, ASSAM
5	AB/3851/2022	MD. MRIDUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM
6	AB/3853/2022	NIPU DHAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR RITURAJ TIWARI	PP, ASSAM
<b><u>ADMISSION</u></b>				
7	CrI.Rev.P./10/2022 WITH LCR 3 FILES, FIXED	MONOWAR HUSSAIN <b>Versus</b> NAJRUL ISLAM	MR. A F N U MOLLAH MR. A AHMED U U KHAN	MR. S K DAS MR R KARIM MR D BARMAN
8	CrI.A./323/2022 WITH OFFICE NOTE, FIXED	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/772/2022 <b>in</b> CrI.A./323/2022	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM

**BAIL HEARING (BA)**

9	Bail Appln./3410/2022 FIXED	DANZELLE IAWPHANIAW@ALBIN <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
10	Bail Appln./3411/2022 FIXED	DANZELLE IAWPHANIAW@ALBIN <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
11	Bail Appln./3500/2022 FIXED	RAHUL SINGHA @ LATO @ BIKRAM <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
12	Bail Appln./3510/2022 B/O	SHAHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
13	Bail Appln./3533/2022 FIXED	BHABENDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM
14	Bail Appln./3537/2022 FIXED	RAHUL SINGHA @ LATO @ BIKRAM <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
15	Bail Appln./3574/2022 FIXED	AMINUL HAQUE @ AMIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
16	Bail Appln./3591/2022 FIXED	ISLAM ALI @ SAHIL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM

**BAIL HEARING**

17	AB/3215/2022 FIXED	REZZAK ALI <b>Versus</b> THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
18	AB/3565/2022 FIXED	SUDHIR KUMAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
19	AB/3637/2022 FIXED	JAHIR UDDIN MOLLAH <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. A S CHOUDHURY	
20	AB/3639/2022 FIXED	SAJID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
21	AB/3659/2022 FIXED	KABITA DEVI . <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH	PP, ASSAM
22	AB/3670/2022 B/O	SOFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
23	AB/3725/2022 FIXED	NAZIM UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
24	AB/3726/2022 FIXED	NAZIM UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
25	AB/3730/2022 FIXED	ZAMAL UDDIN AND 10 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

**ORDERS**

26	Tr.P.(CrI.)/41/2022 WITH LCR 1 FILE, FIXED	RAJU KALITA AND 2 ORS <b>Versus</b> JONMONI DAS	MS. R CHOUDHURY MR N RAHMAN	
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27	Crl.Rev.P./198/2022 WITH LCR 1 FILE, FIXED	BIREN SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S SAHU MR. T BHARALI	PP, ASSAM
28	I.A.(Crl.)/475/2022 AB 2387/2021(D/O), FIXED in AB/2387/2021	THE STATE OF ASSAM AND ANR. <b>Versus</b> POONAM THAKUR AND ANR		MR. B BHAGAWATI MR. R PHUKAN
<b>HEARING</b>				
29	Crl.Rev.P./323/2009 PART-HEARD, CRL.PET. 347/2010(D/O)	XXX <b>Versus</b> IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
<b>WITH</b>				
30	Crl.Rev.P./347/2009	XXX <b>Versus</b> IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
31	Crl.Rev.P./125/2012 WITH LCR 6 FILES, FIXED	SRI JAGANNATH DAS <b>Versus</b> THE STATE OF ASSAM	MR.K AGARWAL MD.M H RAJBARBHUIYAN MR.A MANNAF MR.N A LASKAR MISS G BAJAJ	PP, ASSAM
32	Crl.Rev.P./230/2017 WITH LCR 4 FILES, FIXED	MD. MAJNUR ALI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MRS.B CHAKRABORTY	PP, ASSAM
33	Crl.Rev.P./55/2020 WITH LCR 4 FILES, FIXED	SUNIL MIRDHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	PP, ASSAM
34	CRL.A(J)/95/2020 WITH LCR 5 FILES, FIXED	PAPU DAS <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE MR D K NATH	PP, ASSAM
35	Crl.Pet./66/2021 WITH LCR 1 FILE, FIXED	PRASANNA JIT PATHAK @ PRASANNA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023